

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

ORDER

No: 166/RJS

Dated: 2-7-2022

Hon'ble Committee for Lawyers Chambers High Court Srinagar, in its meeting dated 27/06/2022, has been pleased to make following allotments/change of chambers in favour of the below named advocate/allottees:-

1. Mr. Syed Faisal Qadri, Sr. Advocate earlier allotted Chamber No.66 has now been allotted Chamber No.12 to be shared by him with his Assisting counsel Ms. Shagufta Maqbool, Advocate.
2. Mr. Nazir Ahmad Beigh, Sr. Advocate previously allotted Chamber No. 28 is now allotted Chamber No.105 to be shared by him with his Assisting Counsel Mr. Sofi Manzoor, Advocate
3. Mr. Mohsin Qadiri, Sr. Advocate shall share Chamber No.23 with his Assisting Counsel Shri Mehrajuddin Bhat, Advocate and Mr. Mehraj ud-Din Bhat shall fulfill all formalities required under rules.
4. Ms. Jasiya, Advocate who was earlier allotted Chamber No.12 is now allotted Chamber No.66.
5. Mr. N. A. Baba, Advocate is shifted from Chamber No.62 to Chamber No.66 against the available space.
6. Mr. Gul Ayaz, Advocate is shifted from Chamber No.105 to Chamber No.62.
7. Mr. Abdul Majid Mir, Advocate who was earlier allotted Chamber No.105 is now allotted space in the Chamber No.77.
8. Ms. Mudasira Mehboob Shahri, Advocate previously allotted space in Chamber No.65 is now shifted to Chamber No.10.
9. Mr. Mohammad Ashraf Qadri, Advocate previously allotted Chamber No.23 is now shifted to Chamber No.65.
10. Mr. G. J. Bala, Advocate previously allotted space in the Chamber No.10 is now allotted space in Chamber No.28.
11. Mr. Mohammad Sharief Geelani, Advocate is shifted from Chamber No.23 to Chamber No.35.
12. Mr. Mehrajuddin Advocate is allotted Chamber No.23.

Note:-The application of Advocate Sajad Sarwar, for allotment /swap/change of chamber stands rejected for having meager space. Besides, all the applications filed by various advocates for change /swap/allotment of chamber also stand rejected for the aforementioned reason.

Sd/-
Registrar Judicial,
Srinagar.

No: 15068-80 Dated: 2-7-2022

Copy to:-

1-12. Sh/Smt Syed Faisal Qadri Advocate for
information.

13 . Estates Officer, High Court Srinagar for compliance.


Registrar Judicial,
Srinagar.